



बौद्धिकसंपदा
भारत

एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिक उपदर्शन /
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GOVERNMENT OF INDIA

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Patents, Designs & Trade Marks

वाणिज्यऔरउद्योगमंत्रालय

Ministry of Commerce & Industry

उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

BOUDDHIK SAMPADA BHAWAN

प्लॉटनं. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

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Date: 26.12.2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the following Upper Division Clerks (Pay Level-4 in the Pay Matrix: Rs. 25,500–81,100) are promoted to the post of Office Superintendent in Pay Level-6 of the Pay Matrix (Rs. 35,400–1,12,400) on a regular basis, with effect from the date they assume charge of the promoted post. They will be on probation for the period of two years with effect from the date they assumes the charge.

2. Consequent upon their promotion, and in view of administrative exigencies as well as the functional requirement of officials at the respective locations, the promoted officials are hereby posted as below:

Sl. No	Name of official	Current Place of Posting	New place of Posting
1.	Shri U. Mohis	Kolkata	Delhi
2.	Shri Anupam Misra	Delhi	Delhi
3.	Smt. Seema Chandna	Delhi	Delhi
4.	Smt. Anita Negi	Delhi	Delhi
5.	Smt. S. Mallick	Kolkata	Chennai
6.	Shri B. Debnath	Kolkata	Kolkata
7.	Shri Amit Kr. Sinha	Kolkata	Mumbai
8.	Smt. S. Vidhya Parvathy	Chennai	Delhi
9.	Smt. K. P. Nalini	Chennai	Delhi
10.	Shri Shambhu S. Prasad	Kolkata	Delhi
11.	Shri Sauvik Biswas	Kolkata	Chennai
12.	Smt. A. Laha	Kolkata	Delhi
13.	Shri B. Sathish Kumar	Chennai	Delhi
14.	Shri Arun Mehra	Delhi	Mumbai
15.	Smt. S. Poddar	Kolkata	Delhi
16.	Shri Avijit Das	Kolkata	Chennai
17.	Shri Baljeet Kumar	Delhi	Mumbai
18.	Shri Ashok Kumar	Delhi	Chennai
19.	Smt. Sonia Kalia	Delhi	Kolkata
20.	Smt. Savita Gusain	Delhi	Kolkata
21.	Smt. Manisha Sharma	Delhi	Chennai
22.	Smt. C. Devi	Chennai	Delhi
23.	Smt. K. E. Shoba	Chennai	Delhi
24.	Shri T. Rajendran	Chennai	Delhi
25.	Smt. Karpagam Chandrasekar*	Chennai	Chennai

* Smt. Karpagam Chandrasekar, UDC can assume charge of OS on or after 01.01.2026.

3. The officials can opt for pay fixation in terms of FR-22(1)(a)(i) pay fixation rule. The above officials who have been transferred at new place will be eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of Controller General of Patents, Designs and Trade Marks.



(Vickey Kumar)

Director

O/o CGPDTM

To:

1. All above mentioned UDCs of Patent Office

Copy to:

1. Head of Office, Patent Office, Kolkata/Chennai/New Delhi/Mumbai
2. The Accounts Officer, Pay & Accounts Office, Patents, Design & Trade Marks, Mumbai-400037
3. IT Office, O/o CGPDTM, Delhi.
4. Office Order Copy
5. Hindi version follows.